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**Wagon Requirement during next Five Years**

2063. SHRI NIMBALKAR: Will the Minister of RAILWAYS be pleased to state:

(a) whether an estimate has been made of the demand for wagons by the Railways in the next five years;

(b) if so, the salient features thereof; and

(c) how do the Railways propose to meet their requirements?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH): (a) to (c). In order to meet the demand of traffic, procurement of 1,00,000 wagons (in terms of 4-wheelers) has been indicated in the draft Fifth Five Year Plan document. At the commencement of the Fifth Five Year Plan, orders had already been placed for 50,925 wagons (in terms of 4-wheelers) and further orders will be placed as necessary depending upon the actual materialisation of traffic and the availability of funds. Procurement of wagons against these orders is being/will be arranged suitably within the availability of funds.

**Abolition of Brand Names of Essential Drugs**

2064. SHRI K. MALLANNA:  
SHRI SAT PAL KAPUR:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Government propose to abolish the brand names of essential drugs in a phased manner on the recommendation of the Hathi Committee on drugs;

(b) whether Government have also framed any scheme of drastic changes in the whole structure of the drug industry in the country; and

(c) if so, the broad outlines thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI K. R. GANESH):

(a) to (c). Government have appointed a Committee on Drugs and Pharmaceutical Industry under the Chairmanship of Shri Jaisukhlal Hathi with the following terms of reference:—

(i) To enquire into the progress made by the Industry and the status achieved by it.

(ii) To recommend measures necessary for ensuring that the public sector attains a leadership role in the manufacture of basic drugs and formulations, and in research and development.

(iii) To make recommendations for promoting the rapid growth of the drugs industry and, particularly, of the Indian and small scale industries' sectors. In making its recommendations the Committee will keep in view the need for a balanced regional dispersal of the industry.

(iv) To examine the present arrangements for the flow of new technology into the industry, and make recommendations therefor.

(v) To recommend measures for effective quality control of drugs, and for rendering assistance to small scale units in this regard